

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(CA)/38(CHE)/2022

NAME OF THE PETITIONER : Alagappan Sivanadian

NAME OF THE RESPONDENT(S) : Alagu Air Products Pvt Ltd & Others

UNDER SECTION : Sec 241,242 of CA, 2013 R/w 337 & 341 of
CA, 2013

ORDER

Ld. Counsel Mr.Jerin Asher Sojan is present.

Ld. Counsel stated that mediation talks are going on and sought time.

List the matter for hearing on **28.08.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk